

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2973  
ANSWERED ON:14.03.2011  
RENOVATION OF ROADS IN BIHAR  
Hazari Shri Maheshwar

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether Public Works Department (PWD) of Bihar has sought any assistance from the Central Government for renovation of roads;
- (b) if so, the details thereof alongwith the number of roads for which proposals have been received; and
- (c) the details of the funds sanctioned for the said purpose?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) This Ministry is primarily responsible for development and maintenance of National Highways (NHs) in the country. The Ministry also administers the Central Road Fund (CRF) for development of State roads as per Central Road Fund (State Roads) Rule, 2007. Apart from this, improvement of road stretches falling in the district affected by Left Wing Extremism (LWE) are sanctioned by this Ministry under LWE scheme. Allocation of funds to the various State Government for development and maintenance of National Highways are made as per the availability of resources and total amount of sanctions available with the State Government for execution of works . Allocation of fund under CRF is made as per the accruals from collection of cess from diesel & petrol. As regards financial assistance for renovation of roads, no such assistance has been sought by Public Works Department (PWD) of Bihar from the Central Government.

(b) & (c) Do not arise.